

Part-II

201	Case No.:114/2/83-ALC1/2019	Party Name:APL METALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00087/AM20/	RLA File :02/24/040/00010/AM20/	Lic.No/Date:0210209152 06.05.2019	Defer Date:04.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 28.11.2019 issued by DGFT & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 04.06.2020.			

202	Case No.:119/2/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00092/AM20/	RLA File :03/95/040/01159/AM19/	Lic.No/Date:0310828806 07.05.2019	Defer Date:04.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 11.09.2019 issued by DPIIT & reminder on 18.02.2020 by DGFT. Final reminder to be issued. The case is re-listed for 04.06.2020.			

203	Case No.:107/2/83-ALC1/2019	Party Name:MADHU HYDROCOLLOIDS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Withdrawn
	HQ File :01/83/050/00080/AM20/	RLA File :08/24/040/00047/AM20/	Lic.No/Date:0810145206 08.05.2019	Defer Date:
	Decision : The firm has surrendered the Advance Authorization to RA Ahmedabad vide RA Letter dt. 10.01.2020. Hence the case is withdrawn from the agenda.			

204	Case No.:123/2/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00096/AM20/	RLA File :05/23/040/00034/AM20/	Lic.No/Date:0510410527 08.05.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.			

205	Case No.:136/2/83-ALC1/2019	Party Name:LUBRIKOTE SPECIALITIES PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00109/AM20/	RLA File :03/95/040/00124/AM20/	Lic.No/Date:0310828999 14.05.2019	Defer Date:04.06.2020
	Decision : D/L raised by DPIIT issued on 21.01.2020 and reminder issued on 18.02.2020. Final reminder to be issued. The case is relisted on 04.06.2020.			



206	Case No.:139/2/83-ALC1/2019	Party Name:INDIA GLYCOLS LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00112/AM20/	RLA File :05/23/040/00066/AM20/	Lic.No/Date:0510410588 14.05.2019	Defer Date:04.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.06.2020.			

207	Case No.:135/2/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00108/AM20/	RLA File :35/24/040/00006/AM20/	Lic.No/Date:3510045538 15.05.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 04.06.2020.			

208

Case No.:142/2/83-ALC1/2019	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/00115/AM20/	RLA File :31/83/040/00024/AM20/	Lic.No/Date:3110067420 16.05.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
PIGMENT RED 264 CI NO. 561300	1Kg	P-Phenyl Benzonitrile	1.09Kg
		Tertiary Amyl Alcohol	0.300Kg
		Dicyclohexyl Succinate	0.57Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

209	Case No.:1/3/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00120/AM20/	RLA File :08/24/040/00048/AM20/	Lic.No/Date:0810145311 21.05.2019	Defer Date:04.06.2020
	Decision : D/L issued by DPIIT. Reminder to be issued. The case is relisted on 04.06.2020.			

210	Case No.:5/3/83-ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00124/AM20/	RLA File :08/24/040/00064/AM20/	Lic.No/Date:0810145344 23.05.2019	Defer Date:04.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.06.2020.			

211	Case No.:21/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00140/AM20/	RLA File :05/24/040/00092/AM20/	Lic.No/Date:0510410752 28.05.2019	Defer Date:04.06.2020
Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.				

212	Case No.:27/3/83-ALC1/2019	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00146/AM20/	RLA File :02/24/040/00150/AM19/	Lic.No/Date:0210209197 28.05.2019	Defer Date:04.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 04.06.2020.				

213	Case No.:28/3/83-ALC1/2019	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00147/AM20/	RLA File :02/24/040/00165/AM19/	Lic.No/Date:0210209198 28.05.2019	Defer Date:04.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 04.06.2020.				

214	Case No.:29/3/83-ALC1/2019	Party Name:NOVEL TISSUES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00148/AM20/	RLA File :07/24/040/00010/AM20/	Lic.No/Date:0710114972 28.05.2019	Defer Date:04.06.2020
Decision : D/L issued by DPIIT. Reminder to be issued. The case is relisted on 04.06.2020.				

215	Case No.:24/3/83-ALC1/2019	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/00143/AM20/	RLA File :31/83/040/00036/AM20/	Lic.No/Date:3110067431 29.05.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No.P-47011/268/2019- TSW dated 18.11.2019, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				



216	Case No.:30/3/83-ALC1/2019	Party Name:SETCO CHEMICALS (I) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00149/AM20/	RLA File :03/95/040/00202/AM20/	Lic.No/Date:0310829345 30.05.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.			

217	Case No.:31/3/83-ALC1/2019	Party Name:SETCO CHEMICALS (I) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00150/AM20/	RLA File :03/95/040/00203/AM20/	Lic.No/Date:0310829347 30.05.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.			

218	Case No.:34/3/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00153/AM20/	RLA File :29/24/040/00005/AM20/	Lic.No/Date:2910025404 31.05.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.			

219	Case No.:35/3/83-ALC1/2019	Party Name:HIMADRI SPECIALITY CHEMICAL LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00154/AM20/	RLA File :02/24/040/00026/AM20/	Lic.No/Date:0210209216 03.06.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.			

220	Case No.:36/3/83-ALC1/2019	Party Name:COLOUR CHROMES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00155/AM20/	RLA File :02/24/040/00025/AM20/	Lic.No/Date:0210209217 03.06.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.			

221	Case No.:40/3/83-ALC1/2019	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00159/AM20/	RLA File :05/23/040/00089/AM20/	Lic.No/Date:0510410800 03.06.2019	Defer Date:04.06.2020



Decision : D/L issued by DPIIT. Reminder to be issued. The case is relisted on 04.06.2020.

222	Case No.:43/3/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00162/AM20/	RLA File :04/24/040/00047/AM20/	Lic.No/Date:0410165670 03.06.2019	Defer Date:04.06.2020
	Decision : D/L dt.13.11.2019 issued by DPIIT. Reminder to be issued. The case is relisted on 04.06.2020.			

223	Case No.:44/3/83-ALC1/2019	Party Name:VIKAS ECOTECH LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00163/AM20/	RLA File :05/24/040/00122/AM20/	Lic.No/Date:0510410811 04.06.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.			

224	Case No.:45/3/83-ALC1/2019	Party Name:GRASIM INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00164/AM20/	RLA File :34/24/040/00070/AM20/	Lic.No/Date:3410045190 04.06.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued on 27.08.2019 & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 04.06.2020.			

225	Case No.:46/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00165/AM20/	RLA File :05/24/040/00126/AM20/	Lic.No/Date:0510410823 06.06.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.			

226	Case No.:52/3/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00171/AM20/	RLA File :32/24/040/00020/AM20/	Lic.No/Date:3210078988 07.06.2019	Defer Date:04.06.2020
	Decision : The case is defer for D/L issued by Ministry of Steel. Reminder to firm to be issued. The case is relisted on 04.06.2020.			

227	Case No.:54/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00173/AM20/	RLA File :05/24/040/00141/AM20/	Lic.No/Date:0510410856 07.06.2019	Defer Date:04.06.2020



Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.

228	Case No.:58/3/83-ALC1/2019	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00177/AM20/	RLA File :05/23/040/00095/AM20/	Lic.No/Date:0510410878 11.06.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 04.06.2020.			

229	Case No.:62/3/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00181/AM20/	RLA File :03/94/040/00159/AM20/	Lic.No/Date:0310829580 12.06.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy to be issued. The case is re-listed for 04.06.2020.			

230	Case No.:67/3/83-ALC1/2019	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00186/AM20/	RLA File :10/24/040/00019/AM20/	Lic.No/Date:1010060206 14.06.2019	Defer Date:04.06.2020
	Decision : D/L dt.09.12.2019 issued by DPIIT and reminder issued on 18.02.2020. Final reminder to be issued. The case is relisted on 04.06.2020.			

231	Case No.:69/3/83-ALC1/2019	Party Name:AGRI SOL (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00188/AM20/	RLA File :66/24/040/00002/AM20/	Lic.No/Date:6610000034 17.06.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 04.06.2020.			

232	Case No.:70/3/83-ALC1/2019	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00189/AM20/	RLA File :09/24/040/00135/AM20/	Lic.No/Date:0910067675 18.06.2019	Defer Date:04.06.2020
	Decision : Letter for hard copy to be issued. The case is re-listed for 04.06.2020.			

233	Case No.:71/3/83-ALC1/2019	Party Name:AVH PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Deffered and Re-indexed
	HQ File :01/83/050/00190/AM20/	RLA File :03/94/040/00154/AM20/	Lic.No/Date:0310829753 18.06.2019	Defer Date:04.06.2020
	Decision : File alongwith reply of D/L furnished by the firm sent to DPIIT for their comments. The			

case is re-listed for 04.06.2020.

234	Case No.:71/9/83- ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00677/AM20/	RLA File :03/94/040/00185/AM20/	Lic.No/Date:0310829752 18.06.2019	Defer Date:04.06.2020
Decision : Hard copy received from the firm D/L raised by TE. D/L to be issue. The case is relisted on 04.06.2020.				

235	Case No.:73/3/83- ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00192/AM20/	RLA File :08/24/040/00354/AM19/	Lic.No/Date:0810145539 19.06.2019	Defer Date:04.06.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.				

236	Case No.:74/3/83- ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00193/AM20/	RLA File :08/24/040/00356/AM19/	Lic.No/Date:0810145540 19.06.2019	Defer Date:04.06.2020
Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.				

237	Case No.:75/3/83- ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00194/AM20/	RLA File :08/24/040/00423/AM19/	Lic.No/Date:0810145541 19.06.2019	Defer Date:04.06.2020
Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.				

238	Case No.:85/3/83- ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00204/AM20/	RLA File :24/24/040/00012/AM20/	Lic.No/Date:2410042788 20.06.2019	Defer Date:04.06.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.				

239	Case No.:83/3/83- ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00202/AM20/	RLA File :03/95/040/00248/AM20/	Lic.No/Date:0310829836 21.06.2019	Defer Date:04.06.2020

Decision : Letter for Hard copy issued on 31.12.2019 & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 04.06.2020.

240	Case No.:84/3/83-ALC1/2019	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00203/AM20/	RLA File :03/94/040/00233/AM20/	Lic.No/Date:0310829837 21.06.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 04.06.2020.			

241	Case No.:86/3/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00205/AM20/	RLA File :03/94/040/00138/AM20/	Lic.No/Date:0310829871 24.06.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

242	Case No.:91/3/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00210/AM20/	RLA File :06/24/040/00015/AM20/	Lic.No/Date:0610039210 24.06.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 27.11.2019 & reminder issued on 25.02.2020. Final reminder to be issue. The case is relisted on 04.06.2020.			

243	Case No.:101/3/83-ALC1/2019	Party Name:EXCELEX BIOPOLYMERS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00220/AM20/	RLA File :09/24/040/00152/AM20/	Lic.No/Date:0910067695 26.06.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

244	Case No.:102/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00221/AM20/	RLA File :05/24/040/00188/AM20/	Lic.No/Date:0510411058 26.06.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued on 31.12.2019 & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 04.06.2020.			

245	Case No.:71/8/83-ALC1/2019	Party Name:AVERY DENNISON INDIA PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00535/AM20/	RLA File :05/23/040/00128/AM20/	Lic.No/Date:0510411073 27.06.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms based			

on the written recommendation of DPIIT vide their U.O. dated 11.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

246	Case No.:107/3/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00226/AM20/	RLA File :04/24/040/00064/AM20/	Lic.No/Date:0410165782 28.06.2019	Defer Date:04.06.2020
Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.				

247	Case No.:110/3/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00229/AM20/	RLA File :08/24/040/00103/AM20/	Lic.No/Date:0810145599 01.07.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 27.11.2019, reminder dated 21.01.2020 and final reminder issued by DGFT on 18.02.2020.				

248	Case No.:112/3/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00231/AM20/	RLA File :08/24/040/00093/AM20/	Lic.No/Date:0810145608 01.07.2019	Defer Date:04.06.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.				

249	Case No.:113/3/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00232/AM20/	RLA File :08/24/040/00105/AM20/	Lic.No/Date:0810145617 02.07.2019	Defer Date:04.06.2020
Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.				

250	Case No.:116/3/83-ALC1/2019	Party Name:RASIK PRODUCTS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00235/AM20/	RLA File :06/24/040/00020/AM20/	Lic.No/Date:0610039225 02.07.2019	Defer Date:04.06.2020
Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.				

251	Case No.:6/4/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00243/AM20/	RLA File :06/24/040/00023/AM20/	Lic.No/Date:0610039234 04.07.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued on 28.11.2019. Final reminder to be issued. The case is re-listed for 04.06.2020.			

252	Case No.:8/4/83-ALC1/2019	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00245/AM20/	RLA File :02/24/040/00055/AM20/	Lic.No/Date:0210209302 05.07.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

253	Case No.:9/4/83-ALC1/2019	Party Name:WATERPROOF CORPORATION PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00246/AM20/	RLA File :03/95/040/00288/AM20/	Lic.No/Date:0310830148 08.07.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

254	Case No.:11/4/83-ALC1/2019	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00248/AM20/	RLA File :34/24/040/00118/AM20/	Lic.No/Date:3410045266 08.07.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

255	Case No.:12/4/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00249/AM20/	RLA File :08/24/040/00113/AM20/	Lic.No/Date:0810145665 09.07.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued on 02.08.2019. Final reminder to be issued. The case is re-listed for 04.06.2020.			

256	Case No.:14/4/83-ALC1/2019	Party Name:PACIFIC INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00251/AM20/	RLA File :13/24/040/00157/AM20/	Lic.No/Date:1310049350 09.07.2019	Defer Date:04.06.2020



Decision : Hard copy received from the firm. D/L issued by DPIIT. Reminder to be issue. The case is relisted on 04.06.2020.

257	Case No.:15/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00252/AM20/	RLA File :09/24/040/00161/AM20/	Lic.No/Date:0910067762 10.07.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 30.10.2019, reminder on 02.12.2019 and final reminder issued by DGFT on 18.02.2020.			

258	Case No.:17/4/83-ALC1/2019	Party Name:TIKI TAR DANOSA (INDIA) PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00254/AM20/	RLA File :34/24/040/00054/AM20/	Lic.No/Date:3410045276 10.07.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

259	Case No.:18/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00255/AM20/	RLA File :08/24/040/00124/AM19/	Lic.No/Date:0810145689 11.07.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

260	Case No.:19/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00256/AM20/	RLA File :08/24/040/00366/AM18/	Lic.No/Date:0810145690 11.07.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

261	Case No.:23/4/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00260/AM20/	RLA File :32/24/040/00029/AM20/	Lic.No/Date:3210079022 12.07.2019	Defer Date:04.06.2020
	Decision : The case is defer for D/L issued by Ministry of Steel. Reminder to firm to be issued. The case is relisted on 04.06.2020.			

262	Case No.:26/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00263/AM20/	RLA File :08/24/040/00288/AM19/	Lic.No/Date:0810145732 17.07.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

263	Case No.:32/4/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00269/AM20/	RLA File :05/23/040/00157/AM20/	Lic.No/Date:0510411307 19.07.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

264	Case No.:35/4/83-ALC1/2019	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00272/AM20/	RLA File :03/94/040/00327/AM20/	Lic.No/Date:0310830522 24.07.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

265	Case No.:37/4/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00274/AM20/	RLA File :05/23/040/00156/AM20/	Lic.No/Date:0510411341 24.07.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

266	Case No.:38/4/83-ALC1/2019	Party Name:ORIENT ABRASIVES LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00275/AM20/	RLA File :03/95/040/00385/AM20/	Lic.No/Date:0310830572 25.07.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 04.06.2020.			

267	Case No.:45/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00282/AM20/	RLA File :09/24/040/00223/AM20/	Lic.No/Date:0910067835 25.07.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the			

firm did not reply the deficiency letter issued by DGFT on 28.10.2019, reminder on 02.12.2019 and final reminder issued by DGFT on 18.02.2020.

268	Case No.:46/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00283/AM20/	RLA File :09/24/040/00219/AM20/	Lic.No/Date:0910067837 25.07.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 28.10.2019, reminder on 02.12.2019 and final reminder issued by DGFT on 18.02.2020.			

269	Case No.:49/4/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00286/AM20/	RLA File :29/24/040/00009/AM20/	Lic.No/Date:2910025419 25.07.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 21.01.2020 & reminder issued on 18.02.2020. Final reminder to be issued. The case is relisted on 04.06.2020.			

270	Case No.:41/4/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00278/AM20/	RLA File :03/95/040/00427/AM20/	Lic.No/Date:0310830596 26.07.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

271	Case No.:48/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00285/AM20/	RLA File :03/95/040/00245/AM20/	Lic.No/Date:0310830642 29.07.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 21.01.2020 & reminder issued on 18.02.2020. Final reminder to be issued. The case is relisted on 04.06.2020.			

272	Case No.:52/4/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00289/AM20/	RLA File :03/95/040/00442/AM20/	Lic.No/Date:0310830679 30.07.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 31.12.2019. Reply furnished by the firm and same sent to TE. TE again raised D/L which was to be issued. The case is relisted on 04.06.2020.			

273	Case No.:57/4/83-ALC1/2019	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00294/AM20/	RLA File :02/24/040/00061/AM20/	Lic.No/Date:0210209341 01.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

274	Case No.:58/4/83-ALC1/2019	Party Name:GIRIDHAR TECHFAB PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00295/AM20/	RLA File :08/24/040/00127/AM20/	Lic.No/Date:0810145906 02.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

275	Case No.:60/4/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00297/AM20/	RLA File :03/95/040/00436/AM20/	Lic.No/Date:0310830796 05.08.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 04.06.2020.			

276	Case No.:61/4/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00298/AM20/	RLA File :03/95/040/00438/AM20/	Lic.No/Date:0310830797 05.08.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 04.06.2020.			

277	Case No.:1/5/83-ALC1/2019	Party Name:ANAR CHEMICALS LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00299/AM20/	RLA File :08/24/040/00148/AM20/	Lic.No/Date:0810145921 07.08.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 28.11.2019. Reminder to be issued. The case is relisted on 04.06.2020.			

278	Case No.:2/5/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00300/AM20/	RLA File :03/95/040/00439/AM20/	Lic.No/Date:0310830893 08.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

	Case No.:3/5/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
279	HQ File :01/83/050/00301/AM20/	RLA File :03/95/040/00366/AM20/	Lic.No/Date:0310830901 08.08.2019	Defer Date:04.06.2020
Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.				

	Case No.:5/5/83-ALC1/2019	Party Name:COLOR MAX,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
280	HQ File :01/83/050/00303/AM20/	RLA File :32/24/040/00031/AM20/	Lic.No/Date:3210079057 08.08.2019	Defer Date:04.06.2020
Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 31.12.2019, reminder on 17.02.2020. Final reminder to be issued. The case is relisted on 04.06.2020.				

	Case No.:6/5/83-ALC1/2019	Party Name:GLEN INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
281	HQ File :01/83/050/00304/AM20/	RLA File :02/24/040/00070/AM20/	Lic.No/Date:0210209361 08.08.2019	Defer Date:04.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 04.06.2020.				

	Case No.:12/5/83-ALC1/2019	Party Name:VEDANTA LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
282	HQ File :01/83/050/00310/AM20/	RLA File :05/24/040/00264/AM20/	Lic.No/Date:0510411481 09.08.2019	Defer Date:04.06.2020
Decision: Report from RA, New Delhi have been received and to be sent to TE. The case is re-listed for 04.06.2020.				

	Case No.:15/5/83-ALC1/2019	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
283	HQ File :01/83/050/00313/AM20/	RLA File :03/94/040/00394/AM20/	Lic.No/Date:0310830970 14.08.2019	Defer Date:04.06.2020
Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.				

	Case No.:20/5/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
284	HQ File :01/83/050/00318/AM20/	RLA File :04/24/040/00083/AM20/	Lic.No/Date:0410165972 19.08.2019	Defer Date:04.06.2020
Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.				

285	Case No.:67/8/83-ALC1/2019	Party Name:D J S PRINTERS PVT. LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00531/AM20/	RLA File :05/23/040/00190/AM20/	Lic.No/Date:0510411543 19.08.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

286	Case No.:24/5/83-ALC1/2019	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00322/AM20/	RLA File :05/24/040/00295/AM20/	Lic.No/Date:0510411565 20.08.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not furnished the hard copy/ application of above Advance Authorization.			

287	Case No.:28/5/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00326/AM20/	RLA File :05/24/040/00300/AM20/	Lic.No/Date:0510411593 22.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

288	Case No.:29/5/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00327/AM20/	RLA File :05/24/040/00280/AM20/	Lic.No/Date:0510411594 22.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

289	Case No.:30/5/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00328/AM20/	RLA File :05/24/040/00279/AM20/	Lic.No/Date:0510411596 22.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

290	Case No.:72/8/83-ALC1/2019	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00536/AM20/	RLA File :03/94/040/00409/AM20/	Lic.No/Date:0310831157 22.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

291	Case No.:41/5/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00339/AM20/	RLA File :10/24/040/00042/AM20/	Lic.No/Date:1010060254 26.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

292	Case No.:40/5/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00338/AM20/	RLA File :03/94/040/00424/AM20/	Lic.No/Date:0310831276 28.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020			

293	Case No.:43/5/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00341/AM20/	RLA File :05/24/040/00313/AM20/	Lic.No/Date:0510411650 28.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

294	Case No.:44/5/83-ALC1/2019	Party Name:SIDH MASTERBATCHES (P) LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00342/AM20/	RLA File :05/24/040/00298/AM20/	Lic.No/Date:0510411651 28.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

295	Case No.:45/5/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00343/AM20/	RLA File :05/24/040/00312/AM20/	Lic.No/Date:0510411652 28.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			



296	Case No.:55/5/83-ALC1/2019	Party Name:MARUDHAR STONEX LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00353/AM20/	RLA File :13/24/040/00162/AM20/	Lic.No/Date:1310049386 28.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

297	Case No.:46/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00344/AM20/	RLA File :08/24/040/00403/AM18/	Lic.No/Date:0810146063 29.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

298	Case No.:50/5/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00348/AM20/	RLA File :03/95/040/00532/AM20/	Lic.No/Date:0310831320 30.08.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

299	Case No.:53/5/83-ALC1/2019	Party Name:SURYA PANEL PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00351/AM20/	RLA File :08/24/040/00081/AM20/	Lic.No/Date:0810146087 03.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

300	Case No.:54/5/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00352/AM20/	RLA File :05/23/040/00215/AM20/	Lic.No/Date:0510411728 03.09.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

301	Case No.:58/5/83-ALC1/2019	Party Name:VEDANTA LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00356/AM20/	RLA File :05/24/040/00324/AM20/	Lic.No/Date:0510411744 04.09.2019	Defer Date:04.06.2020
	Decision : Report from RA, New Delhi have been received and to be sent to TE. The case is re-listed for 04.06.2020.			

302	Case No.:59/5/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00357/AM20/	RLA File :05/23/040/00213/AM20/	Lic.No/Date:0510411746 04.09.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

303	Case No.:2/6/83-ALC1/2019	Party Name:COLOUR CHROMES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00363/AM20/	RLA File :02/24/040/00085/AM20/	Lic.No/Date:0210209418 04.09.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 04.06.2020.			

304	Case No.:3/6/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00364/AM20/	RLA File :35/24/040/00018/AM20/	Lic.No/Date:3510045595 05.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

305	Case No.:6/6/83-ALC1/2019	Party Name:RUBAMIN LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00367/AM20/	RLA File :34/24/040/00038/AM20/	Lic.No/Date:3410045421 05.09.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 04.06.2020.			

306	Case No.:4/6/83-ALC1/2019	Party Name:MESO CARBON INDIA PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00365/AM20/	RLA File :08/24/040/00177/AM20/	Lic.No/Date:0810146109 06.09.2019	Defer Date:04.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information i.e.1% composition of import and export alongwith COA from the firm. The case is differed relisted on 04.06.2020.			

307	Case No.:5/6/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00366/AM20/	RLA File :06/24/040/00041/AM20/	Lic.No/Date:0610039284 06.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued on 20.12.2019, reminder on 18.02.2020. Final reminder to be			

issued. The case is re-listed for 04.06.2020.

308	Case No.:7/6/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00368/AM20/	RLA File :03/95/040/00527/AM20/	Lic.No/Date:0310831428 09.09.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 04.06.2020.			

309	Case No.:8/6/83-ALC1/2019	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00369/AM20/	RLA File :02/24/040/00093/AM20/	Lic.No/Date:0210209433 11.09.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 04.06.2020.			

310	Case No.:10/6/83-ALC1/2019	Party Name:MANMOHAN SINGH MARKETING INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00371/AM20/	RLA File :56/24/040/00014/AM20/	Lic.No/Date:5610005680 12.09.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 04.06.2020.			

311	Case No.:11/6/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00372/AM20/	RLA File :05/24/040/00333/AM20/	Lic.No/Date:0510411816 12.09.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by DPIIT. D/L to be issued. The case is relisted on 04.06.2020.			

312	Case No.:12/6/83-ALC1/2019	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Deffered and Re-indexed
	HQ File :01/83/050/00373/AM20/	RLA File :05/23/040/00230/AM20/	Lic.No/Date:0510411820 12.09.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L to be issued. The case is relisted on 04.06.2020.			

313	Case No.:14/6/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00375/AM20/	RLA File :03/95/040/00583/AM20/	Lic.No/Date:0310831529 13.09.2019	Defer Date:04.06.2020

Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.

314	Case No.:15/6/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00376/AM20/	RLA File :08/24/040/00189/AM20/	Lic.No/Date:0810146174 13.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

315	Case No.:16/6/83-ALC1/2019	Party Name:R.K. JEWELS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00377/AM20/	RLA File :05/24/040/00326/AM20/	Lic.No/Date:0510411829 13.09.2019	Defer Date:04.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 04.06.2020.			

316	Case No.:17/6/83-ALC1/2019	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00378/AM20/	RLA File :08/24/040/00186/AM20/	Lic.No/Date:0810146176 16.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

317	Case No.:18/6/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00379/AM20/	RLA File :03/94/040/00467/AM20/	Lic.No/Date:0310831583 16.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

318	Case No.:22/6/83-ALC1/2019	Party Name:SUMITOMO CHEMICAL INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00383/AM20/	RLA File :03/95/040/00590/AM20/	Lic.No/Date:0310831619 18.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

319	Case No.:24/6/83-ALC1/2019	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00385/AM20/	RLA File :02/24/040/00096/AM20/	Lic.No/Date:0210209451 20.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

320	Case No.:25/6/83-ALC1/2019	Party Name:GRINDWELL NORTON LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00386/AM20/	RLA File :03/94/040/00458/AM20/	Lic.No/Date:0310831728 23.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

321	Case No.:28/6/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00389/AM20/	RLA File :05/23/040/00243/AM20/	Lic.No/Date:0510411914 24.09.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

322	Case No.:29/6/83-ALC1/2019	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00390/AM20/	RLA File :07/24/040/00138/AM20/	Lic.No/Date:0710115464 24.09.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

323	Case No.:30/6/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00391/AM20/	RLA File :03/95/040/00626/AM20/	Lic.No/Date:0310831796 25.09.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 31.01.2020 & reminder issued on 18.02.2020. Final reminder to be issue. The case is relisted on 04.06.2020.			

324	Case No.:32/6/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00393/AM20/	RLA File :08/24/040/00200/AM20/	Lic.No/Date:0810146237 26.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

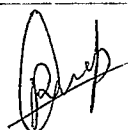
325	Case No.:33/6/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00394/AM20/	RLA File :22/24/040/00046/AM20/	Lic.No/Date:2210016268 26.09.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

326	Case No.:35/6/83-ALC1/2019	Party Name:KRISHNA ISHIZAKI AUTO LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00396/AM20/	RLA File :05/23/040/00256/AM20/	Lic.No/Date:0510411972 27.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

327	Case No.:39/6/83-ALC1/2019	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00400/AM20/	RLA File :06/24/040/00042/AM20/	Lic.No/Date:0610039301 30.09.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

328	Case No.:41/6/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00402/AM20/	RLA File :32/24/040/00054/AM20/	Lic.No/Date:3210079132 30.09.2019	Defer Date:04.06.2020
	Decision : The case is defer for D/L issued by Ministry of Steel. Reminder to firm to be issued. The case is relisted on 04.06.2020.			

329	Case No.:43/6/83-ALC1/2019	Party Name:DETPAK INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00404/AM20/	RLA File :03/94/040/00512/AM20/	Lic.No/Date:0310831955 01.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			



330	Case No.:44/6/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00405/AM20/	RLA File :08/24/040/00211/AM20/	Lic.No/Date:0810146259 01.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

331	Case No.:49/6/83-ALC1/2019	Party Name:JAQUAR & COMPANY PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00410/AM20/	RLA File :05/23/040/00248/AM20/	Lic.No/Date:0510412004 03.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

332	Case No.:51/6/83-ALC1/2019	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00412/AM20/	RLA File :05/23/040/00258/AM20/	Lic.No/Date:0510412036 07.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

333	Case No.:1/7/83-ALC1/2019	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00415/AM20/	RLA File :06/24/040/00048/AM20/	Lic.No/Date:0610039307 09.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 04.06.2020.			

334	Case No.:2/7/83-ALC1/2019	Party Name:SUPER CIRCLE AUTO LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00416/AM20/	RLA File :05/24/040/00374/AM20/	Lic.No/Date:0510412067 10.10.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L to be issued. The case is relisted on 04.06.2020.			

335	Case No.:3/7/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00417/AM20/	RLA File :05/23/040/00271/AM20/	Lic.No/Date:0510412074 10.10.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments.			

The case is re-listed for 04.06.2020.

336	Case No.:8/7/83-ALC1/2019	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00422/AM20/	RLA File :08/24/040/00216/AM20/	Lic.No/Date:0810146312 11.10.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 05.02.2020, Reminder to be issued. The case is relisted on 04.06.2020.			

337	Case No.:9/7/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00423/AM20/	RLA File :07/24/040/00150/AM20/	Lic.No/Date:0710115552 11.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

338	Case No.:10/7/83-ALC1/2019	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00424/AM20/	RLA File :05/23/040/00277/AM20/	Lic.No/Date:0510412117 15.10.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

339	Case No.:11/7/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00425/AM20/	RLA File :05/23/040/00280/AM20/	Lic.No/Date:0510412129 15.10.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

340	Case No.:12/7/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00426/AM20/	RLA File :08/24/040/00179/AM20/	Lic.No/Date:0810146345 15.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

341	Case No.:13/7/83-ALC1/2019	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00427/AM20/	RLA File :09/24/040/00343/AM20/	Lic.No/Date:0910068089 15.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

342	Case No.:14/7/83-ALC1/2019	Party Name:MICRON PLATERS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00428/AM20/	RLA File :03/95/040/00663/AM20/	Lic.No/Date:0310832250 16.10.2019	Defer Date:04.06.2020
	Decision : File alongwith reply to D/L furnished by the firm sent to TE. The case is re-listed for 04.06.2020.			

343

Case No.:16/7/83-ALC1/2019	Party Name:TMS ALOXIN GLOBAL MANUFACTURING PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/00430/AM20/	RLA File :34/24/040/00210/AM20/	Lic.No/Date:3410045539 16.10.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
Alumina Calcined	25000Kg	Aluminium Hydroxide (Pseudo Boehmite)	3086405Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

344	Case No.:17/7/83-ALC1/2019	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00431/AM20/	RLA File :05/23/040/00282/AM20/	Lic.No/Date:0510412163 17.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

345	Case No.:20/7/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00434/AM20/	RLA File :31/83/040/00095/AM20/	Lic.No/Date:3110067576 17.10.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L issued by DPIIT. Reminder to be issued. The case is relisted on 04.06.2020.			

346	Case No.:21/7/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00435/AM20/	RLA File :03/94/040/00523/AM20/	Lic.No/Date:0310832315 18.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

347	Case No.:22/7/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00436/AM20/	RLA File :03/95/040/00724/AM20/	Lic.No/Date:0310832332 18.10.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 04.06.2020.			

348	Case No.:23/7/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00437/AM20/	RLA File :05/24/040/00387/AM20/	Lic.No/Date:0510412173 18.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

349	Case No.:24/7/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00438/AM20/	RLA File :03/95/040/00723/AM20/	Lic.No/Date:0310832363 22.10.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 31.01.2020 & reminder issued on 18.02.2020. Final reminder to be issue. The case is relisted on 04.06.2020.			

350	Case No.:26/7/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00440/AM20/	RLA File :08/24/040/00218/AM20/	Lic.No/Date:0810146406 23.10.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

351	Case No.:27/7/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00441/AM20/	RLA File :08/24/040/00219/AM20/	Lic.No/Date:0810146407 23.10.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			

352	Case No.:28/7/83-ALC1/2019	Party Name:DETPAK INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00442/AM20/	RLA File :03/94/040/00584/AM20/	Lic.No/Date:0310832427 24.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

353	Case No.:30/7/83-ALC1/2019	Party Name:SAI FERTILIZERS & PHOSPHATES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00444/AM20/	RLA File :02/24/040/00108/AM20/	Lic.No/Date:0210209509 24.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			
354	Case No.:31/7/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00445/AM20/	RLA File :08/24/040/00104/AM20/	Lic.No/Date:0810146432 24.10.2019	Defer Date:04.06.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 04.06.2020.			
355	Case No.:32/7/83-ALC1/2019	Party Name:N RANGA RAO AND SONS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00446/AM20/	RLA File :07/24/040/00146/AM20/	Lic.No/Date:0710115594 24.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			
356	Case No.:33/7/83-ALC1/2019	Party Name:CHARU PERFUMERY HOUSE	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00447/AM20/	RLA File :07/24/040/00131/AM20/	Lic.No/Date:0710115608 25.10.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.06.2020.			
357	Case No.:34/7/83-ALC1/2019	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00448/AM20/	RLA File :02/24/040/00110/AM20/	Lic.No/Date:0210209514 28.10.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.06.2020.			
358	Case No.:35/7/83-ALC1/2019	Party Name:TIRUPATI REELS PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00449/AM20/	RLA File :37/24/040/00004/AM20/	Lic.No/Date:3710002761 29.10.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.06.2020.			

359	Case No.:36/7/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00450/AM20/	RLA File :07/24/040/00165/AM20/	Lic.No/Date:0710115620 29.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

360	Case No.:37/7/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00451/AM20/	RLA File :03/95/040/00737/AM20/	Lic.No/Date:0310832496 30.10.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

361	Case No.:39/7/83-ALC1/2019	Party Name:J.J.PLASTALLOY PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00453/AM20/	RLA File :15/24/040/00004/AM20/	Lic.No/Date:1510022196 30.10.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

362	Case No.:38/7/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00452/AM20/	RLA File :34/24/040/00211/AM20/	Lic.No/Date:3410045572 31.10.2019	Defer Date:04.06.2020
	Decision : Hard copy received from the firm D/L raised by TE . D/L issued on 31.12.2019 & reminder on 18.02.2020. Final reminder to be issue. The case is relisted on 04.06.2020.			

363	Case No.:41/7/83-ALC1/2019	Party Name:EMITA LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00455/AM20/	RLA File :03/94/040/00601/AM20/	Lic.No/Date:0310832561 01.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

364	Case No.:42/7/83-ALC1/2019	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00456/AM20/	RLA File :32/24/040/00067/AM20/	Lic.No/Date:3210079209 04.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			



365	Case No.:44/7/83-ALC1/2019	Party Name:NITTA GELATIN INDIA LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00458/AM20/	RLA File :10/24/040/00066/AM20/	Lic.No/Date:1010060321 06.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

366	Case No.:46/7/83-ALC1/2019	Party Name:NIKNAM CHEMICALS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00460/AM20/	RLA File :05/24/040/00422/AM20/	Lic.No/Date:0510412409 07.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

367	Case No.:47/7/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00461/AM20/	RLA File :03/94/040/00571/AM20/	Lic.No/Date:0310832641 07.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

368	Case No.:48/7/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00462/AM20/	RLA File :05/24/040/00461/AM20/	Lic.No/Date:0510412417 07.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

369	Case No.:1/8/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00465/AM20/	RLA File :05/24/040/00443/AM20/	Lic.No/Date:0510412434 08.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

370	Case No.:2/8/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00466/AM20/	RLA File :05/24/040/00472/AM20/	Lic.No/Date:0510412442 08.11.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.06.2020.			

371	Case No.:3/8/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00467/AM20/	RLA File :03/95/040/00771/AM20/	Lic.No/Date:0310832688 11.11.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.06.2020.			

372	Case No.:4/8/83-ALC1/2019	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00468/AM20/	RLA File :08/24/040/00237/AM20/	Lic.No/Date:0810146532 11.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

373	Case No.:5/8/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00469/AM20/	RLA File :32/24/040/00072/AM20/	Lic.No/Date:3210079222 11.11.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.06.2020.			

374	Case No.:6/8/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00470/AM20/	RLA File :34/24/040/00236/AM20/	Lic.No/Date:3410045599 11.11.2019	Defer Date:04.06.2020
	Decision : The Committee considered the case as per agenda and call for the firm for Personal Hearing. Representative of the firm appeared for personal hearing on 13.03.2020. The Committee asked the firm to submit some additional information which was awaited. The case is re-listed for 04.06.2020.			

375	Case No.:7/8/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00471/AM20/	RLA File :08/24/040/00185/AM20/	Lic.No/Date:0810146533 13.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

376	Case No.:8/8/83-ALC1/2019	Party Name:KWALITY CHEMICAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00472/AM20/	RLA File :03/94/040/00527/AM20/	Lic.No/Date:0310832723 13.11.2019	Defer Date:04.06.2020



Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.

377	Case No.:10/8/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00474/AM20/	RLA File :09/24/040/00404/AM20/	Lic.No/Date:0910068179 13.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

378	Case No.:11/8/83-ALC1/2019	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00475/AM20/	RLA File :03/94/040/00634/AM20/	Lic.No/Date:0310832765 14.11.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.06.2020.			

379	Case No.:12/8/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00476/AM20/	RLA File :05/23/040/00314/AM20/	Lic.No/Date:0510412510 15.11.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. (Case is deferred report awaited from concerned RA. LAMINATES CASE). The case is re-listed for 04.06.2020.			

380	Case No.:13/8/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00477/AM20/	RLA File :06/24/040/00064/AM20/	Lic.No/Date:0610039348 15.11.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.06.2020.			

381	Case No.:14/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00478/AM20/	RLA File :31/83/040/00106/AM20/	Lic.No/Date:3110067593 18.11.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.06.2020.			

382	Case No.:15/8/83-ALC1/2019	Party Name:STIC ON PAPERS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00479/AM20/	RLA File :09/24/040/00417/AM20/	Lic.No/Date:0910068198 18.11.2019	Defer Date:

Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. dated 11.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

383	Case No.:16/8/83-ALC1/2019	Party Name:STIC ON PAPERS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00480/AM20/	RLA File :09/24/040/00416/AM20/	Lic.No/Date:0910068199 18.11.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. dated 11.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

384	Case No.:17/8/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00481/AM20/	RLA File :03/95/040/00794/AM20/	Lic.No/Date:0310832874 19.11.2019	Defer Date:04.06.2020
Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.				

385	Case No.:18/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00482/AM20/	RLA File :31/83/040/00107/AM20/	Lic.No/Date:3110067596 19.11.2019	Defer Date:04.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.06.2020.				

386	Case No.:19/8/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00483/AM20/	RLA File :32/24/040/00076/AM20/	Lic.No/Date:3210079235 19.11.2019	Defer Date:04.06.2020
Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.				

387	Case No.:20/8/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00484/AM20/	RLA File :34/24/040/00247/AM20/	Lic.No/Date:3410045628 19.11.2019	Defer Date:04.06.2020

Decision : The Committee considered the case as per agenda and call for the firm for Personal Hearing. Representative of the firm appeared for personal hearing on 13.03.2020. The Committee asked the firm to submit some additional information which was awaited. The case is re-listed for 04.06.2020.

388	Case No.:21/8/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00485/AM20/	RLA File :03/94/040/00633/AM20/	Lic.No/Date:0310832907 20.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

389	Case No.:22/8/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00486/AM20/	RLA File :06/24/040/00065/AM20/	Lic.No/Date:0610039351 21.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

390	Case No.:23/8/83-ALC1/2019	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00487/AM20/	RLA File :05/23/040/00323/AM20/	Lic.No/Date:0510412588 21.11.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 04.06.2020.			

391	Case No.:24/8/83-ALC1/2019	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00488/AM20/	RLA File :32/24/040/00078/AM20/	Lic.No/Date:3210079250 22.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

392	Case No.:25/8/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00489/AM20/	RLA File :03/95/040/00781/AM20/	Lic.No/Date:0310832944 22.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

393	Case No.:26/8/83-ALC1/2019	Party Name:EMITA LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00490/AM20/	RLA File :03/94/040/00669/AM20/	Lic.No/Date:0310832964 22.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

394	Case No.:28/8/83-ALC1/2019	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00492/AM20/	RLA File :03/94/040/00672/AM20/	Lic.No/Date:0310832996 26.11.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.06.2020.			

395	Case No.:27/8/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00491/AM20/	RLA File :05/24/040/00481/AM20/	Lic.No/Date:0510412657 27.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

396	Case No.:29/8/83-ALC1/2019	Party Name:ANAR CHEMICALS LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00493/AM20/	RLA File :08/24/040/00270/AM20/	Lic.No/Date:0810146651 27.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

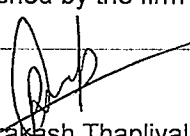
397	Case No.:30/8/83-ALC1/2019	Party Name:SWASTIK PLASTOALLOYS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00494/AM20/	RLA File :02/24/040/00125/AM20/	Lic.No/Date:0210209571 28.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

398	Case No.:31/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00495/AM20/	RLA File :03/95/040/00854/AM20/	Lic.No/Date:0310833092 29.11.2019	Defer Date:04.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.06.2020.			

399	Case No.:32/8/83-ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00496/AM20/	RLA File :03/94/040/00674/AM20/	Lic.No/Date:0310833097 29.11.2019	Defer Date:04.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 04.06.2020.			

	Case No.:33/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
400	HQ File :01/83/050/00497/AM20/	RLA File :03/95/040/00857/AM20/	Lic.No/Date:0310833106 29.11.2019	Defer Date:04.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 04.06.2020.				

Date:19.03.2020
Place:New Delhi


Pradeep Prakash Thapliyal
Foreign Trade Development Officer

37

9/83
215

8/216

File no. P-47011/268/2019-TSW
Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry and Internal Trade
(Technical Support Section)

Subject: Request of ratification of norms in respect M/s Pyrotek India Pvt. Ltd. -regarding.

A.A No. 3110067432 dated 29.05.2019 and AA- 311067431 dt- 29/05/2019

Ref. No.: 01/83/050/00144/AM20 dated: 30.05.2019

01/83/050/00144/AM 20 dated 30.05.2019

In the past in Meeting No. 10 dated 31.10.2019 for same export items norms were decided. Accordingly, following norms are recommended:

1. Export Item: FLUX Promag RI or Flux Promag PI

Quantity: 2300000k.g.

Import Item:

S. No	Item Name	Quantity recommended per kg. of export
1.	Anhydrous Magnesium Chloride Flake Or Magnesium Chloride Anhydrous Flake OR Magnesium Chloride Anhydrous Flake $MgCl_2$	0.4429 k.g
2.	Potassium Chloride Technical Grade (NOT for fertiliser related use) KCl	0.5757 kg.

2. Export Item: FLUX Promag SI or Flux Promag PSI

Quantity: 480000 k.g.

S. No	Item Name	Quantity recommended per kg. of export
1.	Anhydrous Magnesium Chloride Flake Or Magnesium Chloride Anhydrous Flake OR Magnesium Chloride Anhydrous Flake $MgCl_2$	0.618 kg.
2.	Potassium Chloride Technical Grade (NOT for fertiliser related use) KCl	0.404 kg.

38

9/83
215

3. Export Item: FLUX Promag NI or Flux Promag PNI or Fusal 1956
Quantity: 600000 k.g.

Import Item:

S. No	Item Name	Quantity recommended per kg. of export
1.	Anhydro us Magnesium Chloride Flake Or Magnesium Chloride Anhydro us Flake OR Magnesium Chloride Anhydro us Flake $MgCl_2$	0.5665 kg.

(Nand Lal)
Consultant
18.11.2019

DGFT (DES-IV)

39

9/83
245

pp.thapliyal@nic.in

Email

AA-Avery Dennison**From :** nand.lal <nand.lal@nic.in>

Mon, May 11, 2020 02:03 PM

Subject : AA-Avery Dennison**To :** Pradeep Prakash Thapliyal <pp.thapliyal@nic.in>**DPIIT****Subject:** Advance authorization no. 0510411073 dated 27-06-2014 for the export of Self Adhesive paper - M/s. Avery Dennison (India) Pvt. Ltd.**Ref : DGFT File. No.01/83/050/535/AM-19/DES-IV**

In the past taking cue from SION A-2866, the following norms were approved::

(I) Export product:

-	Description of Item	Quantity
	Self Adhesive Paper 155 GSM +/-10%	10000000 Sq.Meter
Import items		
1.	Coated Paper 80 GSM +/-10%	10400000 Sq.Meter
2.	Glassine Paper 57 GSM +/-10%	10400000 Sq.Meter
3.	Solprene – Butadiene – styrene polymer	37726 Kg
4.	Westrez – Rosin ester	83220 Kg

(II) Export product:

-	Description of Item	Quantity
	Self Adhesive Film 123 GSM +/-10%	2000000 Sq.Meter
Import items		
5.	Glassine Paper 57 GSM +/-10%	2080000 Sq.Meter
6.	Solprene – Butadiene – styrene polymer	7330 Kg
7.	Westrez – Rosin ester	16168 Kg

(III) Export product:

-	Description of Item	Quantity
	Self Adhesive Paper 150 GSM +/-10%	3000000 Sq.Meter
Import items		
8.	Glassine Paper 57 GSM +/-10%	3120000 Sq.Meter
9.	Solprene – Butadiene – styrene polymer	11641 Kg
10.	Westrez – Rosin ester	25679 Kg

(IV) Export product:

-	Description of Item	Quantity
	Self Adhesive Paper 148 GSM +/-10%	2000000 Sq.Meter
Import items		

409/83
245

11.	Coated Paper 75 GSM +/-10%	2080000 Sq.Meter
12.	Solprene – Butadiene – styrene polymer	5525 Kg

(NAND LAL)
Consultant
11-05-2020





Email

pp.thapliyal@nic.in

AA-Stic Paper**From :** nand.lal <nand.lal@nic.in>

Mon, May 11, 2020 11:55 AM

Subject : AA-Stic Paper**To :** Pradeep Prakash Thapliyal <pp.thapliyal@nic.in>**Case No. 382 of whatapp****DPIIT**

- Subject: Application for Advance Licence for the export of Self Adhesive Paper - M/s Stic-On Papers Pvt Ltd.

Ref: DGFT U.O. No. 01/83/050/04790/AM20

Advance Authorization No. 0910068198 Dated 18-11-2019

In the past based on cue from SION A - 2866 the following norms were approved:

Export Item: Self Adhesive Paper (165 GSM $\pm$ 10%), Direct Thermal
Quantity : 1 Sq. Mtr.

Import Items :

S.No.	Item sought to be imported Duty Free	Quantity recommended
1.	Relevant Thermal paper various grade 70 GSM $\pm$ 10% various widths	1.04 Sq mt
2.	Relevant Release Base Paper – Glassine – 60 GSM $\pm$ 10% various colours – various widths	1.04 Sq mt
3.	Adhesive (55% solid $\pm$ 10%) (Water Based)	0.042 kg.
4.	Silicon	Not allowed as no past consumption data is given and it is also not covered in SION

(NAND LAL)
Consultant
11.05.2020



Email

AA-Stic Paper

From : nand.lal <nand.lal@nic.in>

Mon, May 11, 2020 11:55 AM

Subject : AA-Stic Paper**To :** Pradeep Prakash Thapliyal <pp.thapliyal@nic.in>

Case No. 382 of whatapp

DPIIT

Subject: Application for Advance Licence for the export of Self Adhesive Paper - M/s Stic-On Papers Pvt Ltd.

Ref: DGFT U.O. No. 01/83/050/04790/AM20

Advance Authorization No. 0910068198 Dated 18-11-2019

0910068199

In the past based on cue from SION A - 2866 the following norms were approved:

Export Item: Self Adhesive Paper (165 GSM $\pm$ 10%), Direct Thermal

Quantity : 1 Sq. Mtr.

Import Items :

S.No.	Item sought to be imported Duty Free	Quantity recommended
1.	Relevant Thermal paper various grade 70 GSM $\pm$ 10% various widths	1.04 Sq mt
2.	Relevant Release Base Paper – Glassine – 60 GSM $\pm$ 10% various colours – various widths	1.04 Sq mt
3.	Adhesive (55% solid $\pm$ 10%) (Water Based)	0.042 kg.
4.	Silicon	Not allowed as no past consumption data is given and it is also not covered in SION

(NAND LAL)
Consultant
11.05.2020